



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.02.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.02.2025 were not taken up. The next date of hearing in the matters is **08.04.2025**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	Rishi Singhal	Zoheb Hossain Ravi Prakash
2.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Ravi Prakash Aman Rewaria Ajtu Khandelwal
3.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 Part Heard	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	Rohan Batra	Zoheb Hossain Vivek Gurnani Farheen Penwale

By order of Hon'ble Chairperson
-Sd/-
Registrar